F.No. 20-48/CPIO-NDCESTAT/2025 Customs Excise And Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-48/2025 Date: 06.08.2025

To

Mr. Ashok Kumar Jain H 452 Palam Vihar, Behind HDFC Bank, Gurgaon, Haryana-122017

Sub: Information sought under Right to Information Act, 2005. Sir,

Reference to your RTI application bearing Reg. No. CESTA/R/E/25/00028 dated 03.07.2025. In this regard, as per the information received from the concerned section/ Officer, it is stated that all documents related to the Appeal No. C/05/04 (Final Order No. C/A/355/05-NB(A) dated 21.09.2005) titled as "Texcomash Exports" is not available in the records as same has already weeded out.

Yours faithfully,

May 0 1/8/25

(Monika Devi) Technical Officer/ CPIO

Copy to:

1 Internal copy to Computer Section, for uploading.